Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KSS PETRON PRIVATE LIMITED Date of Commencement of Liquidation: 27-12-2019; List of Stakeholders as on Date: 02-06-2025; Name of IP: Mr. Vineet K Chaudhary; Process Number: 1; Last 5 digitof registration number: 10246

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				240845696				NA
3	Secured financial creditors	1	9023006728	1	8495025592		527981136		Annexure 3
4	Unsecured financial creditors	2	6799598006	1	2816007388		3983590618		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	14	1850217	24	2380816		273734		Annexure 6
7	Operational creditors (Government Dues)	6	6119325732	5	75318782	6044006950			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	101	3187308565	98	736135330		2451173236		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		124	25131089248	129	12365713604	6044006950	6963018724		